

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP.No.202 of 1997  
in  
OA.No.805 of 1996

Dated New Delhi, this 10th day of September, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN, (J)  
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Dr S. L. Misra  
R/o C4E/118 Pocket-8  
Janakpuri  
NEW DELHI-110058.

... Petitioner

Applicant in person.

versus

1. Shri Ajit Kumar  
Secretary  
Ministry of Defence  
South Block  
Central Secretariat  
NEW DELHI-110011
2. Mrs S. Rao  
Director, MS(CIV) DGMS-3(B)  
Office of Director General  
Medical Service(Army)  
'L' Block, Central Secretariat  
NEW DELHI-110011. ... Respondents

By Advocate: Shri V. S. R. Krishna

O R D E R (ORAL)

Dr Jose P. Verghese, VC (J)

The petitioner is aggrieved by non disposal of the representation by the respondents within the time limit given by this court in its order dated 7.11.96. The respondents have now passed an order on 29.8.97 disposing of the representation referred to in the above order, with the result perhaps, not giving any benefit to the petitioner. The petitioner seems to be aggrieved by this order and the challenge to this

order cannot be done in this CP and hence we grant liberty to the petitioner to challenge the order in appropriate proceedings. So far as this CP is concerned, the contempt proceedings are dropped and notices discharged.



(K. MUTHUKUMAR)  
MEMBER(A)



(DR JOSE P. VERGHESE)  
VICE CHAIRMAN(J)